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O.A. No. 1161/99

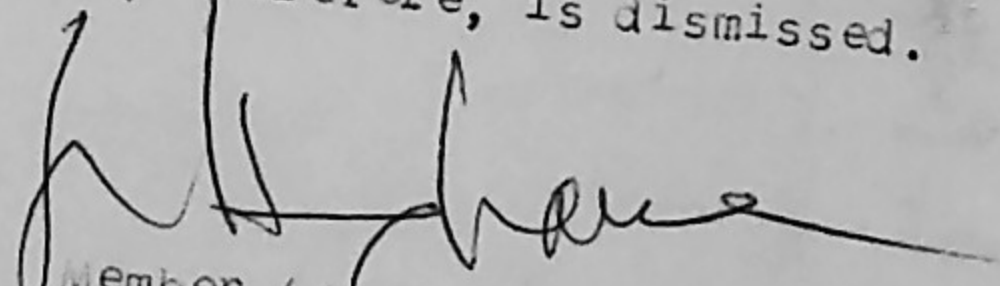
19-11-99.

Hon'ble Mr. L. HINGLIANA, A.M.

There is an application from Mr. JM Sinha for adjournment of the matter on account of his children's illness. Adjourned.

2. Sri AK Gaur, who ~~appeared~~ on behalf of the respondents has drawn my attention to the statement in paras 4 and 5 of the short CA that the transfer orders have been cancelled vide order dated 21-10-99 Annexure-1 to the Affidavit accompanying MA No. 5316/99.

3. Now that the transfer orders have been cancelled and the applicants are being retained in their posts, the CA has become infructuous and, therefore, is dismissed.


Member (A)

Dube/